

No.46/5/2017-R&R
Government of India
Ministry of Power

Shram Shakti Bhawan, Rafi Marg,
New Delhi, Dated 27th December, 2017.

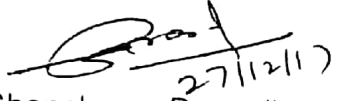
ORDER

Subject: Appointment of Officiating Chairperson, APTEL

In exercise of the powers conferred by Rule 10 of "Tribunal, Appellate Tribunal and other Authorities (Qualifications, experience and other conditions of Service of Members) Rules, 2017," and as per the provisions of the Electricity Act, 2003, the Central Government hereby appoints Sh. I.J.Kapoor, Technical Member, being the senior most Member in APTEL, to officiate as Chairperson, APTEL, due to the vacancy caused by demit of office by Hon'ble Justice Mrs. Ranjana P. Desai, Chairperson, APTEL on completion of her term of office on 30.11.2017, for a period of three months or until the date on which a new Chairperson, APTEL appointed to fill such vacancy, enters office or until further orders whichever is earlier.

2. This officiating appointment shall not bestow on the incumbent any claim for regular appointment to this post.

3. This order shall be effective from 1.12.2017.


(Ghanshyam Prasad)
Chief Engineer
Tel. No. 23710389

To
Shri I J Kapoor,
Technical Member,
Appellate Tribunal for Electricity,
New Delhi

Copy to: Registrar, Appellate Tribunal for Electricity, New Delhi.